

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.96 (ND)/2010
RT No.45/Chd/CHD/2016**


Rakesh Kumar Gupta & Anr.Petitioners

Versus

M/s G.I.Estates Pvt.Ltd.& OrsRespondents

Present:: Mr. Mahendra Pal, Advocate for petitioners No.1(i) to 1(iv)
Mr.Ajay Sharma, Advocate for respondent No.5

There is no representation from the respondents Nos.1 to 4 and 7.
In the interest of justice, the matter is adjourned for arguments to
25.05.2017 and respondents 1 to 4 and 7 burdened with costs of ₹10,000/-
which is to be paid to the petitioners by the next date.


(Justice R.P.Nagrath)
Member (Judicial)

✓ May 01, 2017
Subbu